

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 103(ND)2009
CA. NO.

PRESENT: SMT. INA MALHOTRA
Hon'ble Member (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 31.01.2017**

NAME OF THE COMPANY: Sh. Lalit Agarwal & Ors. V/s. BSL Buildcon Pvt. Ltd. Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: Ms. Swaralipi Deb Roy, Advocate for Petitioners.

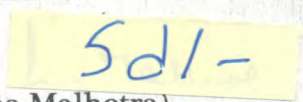
Mr. Jatin S Sethi, Advocate for the Respondent.

ORDER

Letter for adjournment had been circulated by the petitioner on the ground that the leading counsel Mr. R.K.Gupta is stated to be in some personal difficulty for today.

Ld. Counsel for the respondents vehemently opposes this, keeping in view the past conduct of taking adjournment by the petitioner.

Re-notify this case along with connected matters on 15.02.2017.


(Ina Malhotra)
Member Judicial